

**GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Srinagar/Jammu**

Notification

Jammu, the 28th of April, 2023

S.O 234 - In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint Mr Suhail Ahmad Malik, Executive Officer, Municipal Council Shopian to be an Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within his territorial jurisdiction of District Shopian.

By Order of the Government of Jammu and Kashmir.

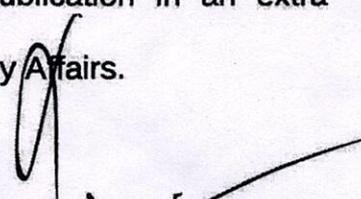
**Sd/-
(Achal Sethi)
Secretary to Government**

No.Law/Powr/09/2022-10

Dated: - 28-04-2023

Copy to the:-

- 1) Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
- 2) Divisional Commissioner, Kashmir.
- 3) District Magistrate, Shopian. This is with reference to his letter No. DMS/PA/23/60-62 Dated 28-04-2023.
- 4) Director Urban Local Bodies, Kashmir.
- 5) Concerned Officer.
- 6) General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.
- 7) SO section, Department of Law, Justice and Parliamentary Affairs.
- 8) Incharge Website


**(Shamim Ahmad Wani)
Senior Law Officer
Department of Law, Justice and P.A**